

Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :02/12/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE- MENTION0212

740- MAHEARING -COURTCODE-MADIRECTION-AT 11.05A.M.

1	Misc. Application	1531/2022	Ketan Bharat Parekh Vs. SEBI	Shah and Ramaiya
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(Main Matter Number :SEBI Appeal/0000583/2021)

855-MAHEARING -COURTCODE-MARESTORATION-11.06AM

2	Misc. Application	1557/2022	MSS Trading System Centre and Anr. Vs. SEBI	Valerian Mendanha
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(Main Matter Number :SEBI Appeal/0000807/2022)

789 -MAHEARING-COURTCODE - MADECLINED-AT11.07A.M

3	Misc. Application	1473/2022	Pawan Mishra Vs. SEBI	Ashok Singh, Advocate
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4	Misc. Application	1501/2022	Sreemon Ghosh Vs. SEBI	Avijit Ghoshal, Advocate
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57-RAHEARING-COURT CODE-RAHEARING-AT11.08AM

5	Review Application	14/2022	BAJRANG LAL SONI Vs. SEBI	RAM AWATAR DHOOT
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(Main Matter Number :SEBI Appeal/0000077/2022)

323PARTHEARD-CODE-REDEMPTION- AT 11.09A.M.

6	Misc. Application	757/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
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(Main Matter Number :SEBI Appeal/0000440/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	758/2021	ROOPA KUDVA Vs. SEBI (Main Matter Number :SEBI Appeal/0000441/2021)	Argus Partners
	SEBI Appeal	440/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
	Sub Matter :	Misc. Application/0000757/2021		
	SEBI Appeal	441/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
	Sub Matter :	Misc. Application/0000758/2021		
	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO
	Sub Matter :	Misc. Application/0000986/2021		
	SEBI Appeal	502/2021	JAYARAM S.IYER Vs. SEBI	Argus Partners, Solicitors and Advocates
	Sub Matter :	Misc. Application/0000866/2021		
	SEBI Appeal	503/2021	VENKATA RADHAKRISHNAN and ANR. Vs. SEBI	Argus Partners, Solicitors and Advocates
	Sub Matter :	Misc. Application/0000867/2021		
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter :	Misc. Application/0000868/2021		
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter(Disposed) :	Misc. Application/0000876/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000869/2021		
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000871/2021		
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000872/2021		
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000873/2021		
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000874/2021		
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000875/2021		
	Misc. Application	890/2021	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	khaitan and Co.
(Main Matter Number :	SEBI Appeal/0000524/2021)			
	SEBI Appeal	524/2021	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	KHAITAN AND CO.
Sub Matter :		(/0000) Misc. Application/0000890/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	986/2021	Shri Sanyam Jain-Intervenor Vs. SEBI	PUNEET JAIN, ADVOCATE Mr. Atishay Jain, Advocate
(Main Matter Number :SEBI Appeal/0000443/2021)				

216-DISPOSAL-COURTCODE-TERMINALSDISABLED- AT 11.10 A.M.

7	SEBI Appeal	316/2021	Narayan Securities Vs. NSEIL	MUKESH MOHAN GOYAL ADVOCATE Mr. Vishal Kanade, Adv i/b MKA
Sub Matter(Disposed) : Misc. Application/0000203/2021				
	SEBI Appeal	439/2021	NARAYAN SECURITIES LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter(Disposed) : Misc. Application/0000634/2021				
Sub Matter(Disposed) : Misc. Application/0000963/2021				
Sub Matter(Disposed) : Misc. Application/0000964/2021				

271DISPOSAL-CODE-SECONDARYSERVER-11.11AMM

8	SEBI Appeal	322/2021 (/0000)	Master Capital Services Limited Vs. SEBI	Mr. Sachin Mittal, Advocate ELP
Sub Matter(Disposed) : Misc. Application/0001401/2021				
Sub Matter(Disposed) : Misc. Application/0000864/2022				

736-DISPOSAL-CODE-INVESTIGATIONALIED-AT11.11A.M.

9	SEBI Appeal	126/2022 (/0000)	Ethan Constructions Pvt. Ltd. Vs. SEBI	R V Legal
Sub Matter(Disposed) : Misc. Application/0000202/2022				
Sub Matter(Disposed) : Misc. Application/0000203/2022				
Sub Matter : Misc. Application/0000204/2022				
Sub Matter : Misc. Application/0000362/2022				
	Misc. Application	204/2022 (/0000)	Ethan Constructions Pvt. Ltd. -STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000126/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	362/2022	Ethan Constructions Pvt. Ltd. Vs. SEBI	R V Legal Vidhii Partner
(Main Matter Number :SEBI Appeal/0000126/2022)				
	SEBI Appeal	478/2022	Ethan Constructions Pvt. Ltd Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0000760/2022		
Sub Matter :		Misc. Application/0000761/2022		
	Misc. Application	760/2022	Ethan Constructions Pvt. Ltd-EXEMPTION Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000478/2022)				
	Misc. Application	761/2022	Ethan Constructions Pvt. Ltd-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000478/2022)				
<u>826-DISPOSAL-COURTCODE-WINSOMEYARNSGDR-AT11.12AM</u>				
10	SEBI Appeal	183/2022	ASHISH BAGRODIA Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000296/2022		
Sub Matter(Disposed) :		Misc. Application/0000297/2022		
Sub Matter(Disposed) :		Misc. Application/0000298/2022		
	SEBI Appeal	263/2022	ASHISH BAGRODIA Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000432/2022		
Sub Matter :		Misc. Application/0000433/2022		
	Misc. Application	432/2022	ASHISH BAGRODIA-COD Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000263/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	433/2022	ASHISH BAGRODIA-STAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000263/2022)				

892DISPOSAL-COURTCODE-HITKITWTM-AT 11.13A.M.

11	SEBI Appeal	308/2022	Hit Kit Global Solutions Ltd and Ors Vs. SEBI	Corporate Attorneys
Sub Matter(Disposed) : Misc. Application/0000449/2022				
Sub Matter(Disposed) : Misc. Application/0000620/2022				
Sub Matter : Misc. Application/0000806/2022				

	SEBI Appeal	402/2022	MR AMIT KHANDELWAL AND ORS. Vs. SEBI	Mulani and Co
Sub Matter : Misc. Application/0000555/2022				

	Misc. Application	555/2022	MR AMIT KHANDELWAL AND ORS.-DELAY Vs. SEBI	Mulani and Co
(Main Matter Number :SEBI Appeal/0000402/2022)				

	Misc. Application	806/2022	Hit Kit Global Solutions Ltd and Ors-DELAY Vs. SEBI	Corporate Pleaders
(Main Matter Number :SEBI Appeal/0000308/2022)				

867-DISPOSAL-COURTCODE-ACROPETALAO-11.14AM

12	SEBI Appeal	353/2022	SHOBHA SUDHAKAR ACHARYA Vs. SEBI	Hetal Joshi Advocate
Sub Matter(Disposed) : Misc. Application/0000630/2022				
Sub Matter(Disposed) : Misc. Application/0000631/2022				
Sub Matter : Misc. Application/0000632/2022				
Sub Matter : Misc. Application/0001118/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	632/2022	SHOBHA SUDHAKAR ACHARYA-SEEKING DIRECTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000353/2022)	Hetal Joshi Advocate
	Misc. Application	1118/2022	SEBI-DELAY IN REPLY Vs. SHOBHA SUDHAKAR ACHARYA (Main Matter Number :SEBI Appeal/0000353/2022)	Mansukhlal Hiralal and Co Hetal Joshi Advocate

923-DISPOSAL-COURTCODE-GDRSOUTHERN- AT 11.15 A.M.

13	SEBI Appeal	452/2022	V. MANIKANDAN Vs. SEBI Sub Matter : Misc. Application/0001183/2022	Juris Matrix Partners LLP
	SEBI Appeal	453/2022	V. MANIKANDAN Vs. SEBI Sub Matter : Misc. Application/0000730/2022 Sub Matter : Misc. Application/0000731/2022	Juris Matrix Partners LLP
	Misc. Application	730/2022	V. MANIKANDAN-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000453/2022)	Juris Matrix Partners LLP

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	Misc. Application	731/2022	V. MANIKANDAN-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000453/2022)	Juris Matrix Partners LLP
	Misc. Application	1183/2022	SEBI-DELAY IN REPLY Vs. V. Manikandan (Main Matter Number :SEBI Appeal/0000452/2022)	VIDHI PARTNERS Juris Matrix Partners LLP

508-DISPOSAL-COURTCODE-PUSHKARNSE-11.16 A.M

14 SEBI Appeal 597/2022 Shree Pushkar Chemicals and Fertilisers Ltd.
Vs.
NSE AND BSE

Sub Matter(Disposed) : Misc. Application/0001075/2022
Sub Matter(Disposed) : Misc. Application/0001076/2022